

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FIFTEENTH REPORT

(Presented on 12.08.2005)

The Business Advisory Committee held a sitting on Thursday, the 11th August, 2005.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- (1) The Hindu Succession (Amendment) Bill, 2004, after it has been passed by Rajya Sabha. 2 hours

(Consideration and passing)

- (2) The Railways (Amendment) Bill, 2004, after it has been passed by Rajya Sabha. 3 hours

(Consideration and passing)

- (3) The Warehousing Corporations (Amendment) Bill, 2005, after it has been passed by Rajya Sabha. 2 hours

(Consideration and passing)

- (4) The Immigration (Carriers' Liability) Amendment Bill, 2005, after it has been passed by Rajya Sabha. 2 hours

(Consideration and passing)

- (1) The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Bill, 2005, after it has been passed by Rajya Sabha. 1 hour

(Consideration and passing)

3. Re-considering the earlier decision, the Committee also recommend that the discussion under rule 193 regarding 'Rise in prices of essential commodities including hike in petroleum prices' may be taken up on Tuesday, 16th August, 2005.

NEW DELHI;
August 11, 2005
Sravana 20, 1927 (Saka)
Committee

SOMNATH CHATTERJEE
Chairman
Business Advisory